মৰাণ জাতীয় গণ মঞ্চৰ প্ৰথম বাৰ্ষিক প্ৰতিষ্ঠা দিৱস পালন

■ ছয় শতাধিক লোকে যোগ দিলে জাতীয় গণ মঞ্চত

বৰডুমচা ঃ নিজা প্ৰতিবেদক, ৮ ছেপ্টেম্বৰ ঃ ভূমিপুত্ৰ মৰাণ জনগোষ্ঠীৰ একমাত্ৰ ৰাজনৈতিক সংগঠন 'জাতীয় গণ মঞ্চ'ৰ প্ৰথম বাৰ্ষিক প্ৰতিষ্ঠা দিৱস অনুষ্ঠিত হৈ যায়। তিনিচুকীয়া জিলাখনৰ মৰাণ অধ্যুষিত বৰডুমচা বালিজানস্থিত ৰাজহুৱা প্ৰেক্ষাগৃহত এদিনীয়াকৈ বৰ্ণাঢ্য কাৰ্যসূচীৰে আয়োজিত প্ৰতিষ্ঠা দিৱসত অংশ ল'লে জনগোষ্ঠীটোৰ সহস্ৰাধিক জনতাই। উল্লেখযোগ্য যে ২০২০ বৰ্ষতে অসম চৰকাৰে স্ব-শাসনৰ বাবে প্ৰদান কৰে মৰাণ স্বায়ত্ত শাসিত পৰিষদ জাতীয় গণ মঞ্চই প্ৰথম পৰ্যায়ত লোক সভা, বিধানসভা কিম্বা পঞ্চায়ত নিৰ্বাচনত অংশ নোলোৱাৰ বিপৰীতে কেৱল স্বায়ত্তশাসিত পৰিষদত নিৰ্বাচনত অংশ লোৱাৰ উদ্দেশ্যে মৰাণ জনগোষ্ঠীয় কেউটা জাতীয় সংগঠনৰ ঔৰসত জন্ম লাভ কৰা জাতীয় গণ মঞ্চই ৭ ছেপ্টেম্বৰত এবছৰ সম্পূৰ্ণ কৰে। প্ৰথম বাৰ্ষিক প্ৰতিষ্ঠা দিৱসত একেলগে সংগবদ্ধ হোৱা মৰাণ জনগণে জাতীয় গণ মঞ্চৰ প্ৰথম বাৰ্ষিক প্ৰতিষ্ঠা দিৱসৰ আনুষ্ঠানিক মঞ্চৰ পৰা জাতীয় গণ মঞ্চ জিন্দাবাদ, মৰাণ ঐক্য জিন্দাবাদ ধ্বনি প্ৰদানেৰে চৰকাৰক শীঘ্ৰেই মৰাণ স্বায়ত্ত পৰিষদৰ নিৰ্বাচন অনুষ্ঠিত কৰাৰ দাবী তোলে। প্ৰতিষ্ঠা দিৱসত জাতীয় গণ মঞ্চৰ যোগেদি মৰাণৰ কেউটা সংগঠনে সমূহীয়াভাৱে অধিকাৰ, সুৰক্ষা আৰু উন্নয়নৰ শ্ল'গানেৰে এটা ঐক্যবদ্ধ খিলঞ্জীয়া জনগোষ্ঠী হিচাপে অধিক ৰূপত সংকল্পবদ্ধ হয়। প্ৰতিষ্ঠা দিৱসত মঞ্চৰ অধীনৰ তিনিচুকীয়া জিলা আৰু উজনি অসমৰ বহু অঞ্চলত বাস কৰা মৰাণ জনগোষ্ঠী অধ্যুষিত এলেকাক লৈ গঠিত ৩০খন সমষ্টিৰ পৰা চৰকাৰী অৱসৰপ্ৰাপ্ত কৰ্মচাৰী,বুদ্ধিজীৱী,ছাত্ৰ নেতা,অন্য ৰাজনৈতিক নেতাকে ধৰি বিভিন্ন ক্ষেত্ৰৰ ছয় শতাধিক লোকে আনুষ্ঠানিকভাৱে জাতীয় গণ মঞ্চত যোগদান কৰে। বালিজান ৰাজহুৱা ৰংগমঞ্চত আয়োজিত প্ৰতিষ্ঠা দিৱসত জাতীয় গণ মঞ্চৰ সভাপতি হিৰণ্য কুমাৰ দহোটীয়াৰ সভাপতিত্বত অনুষ্ঠিত মুকলি সভা উদ্বোধন কৰে সদৌ মৰাণ কলা-সংস্কৃতি বিকাশ কেন্দ্ৰৰ মুখ্য উপদেষ্টা থুলেশ্বৰ চেতিয়াই। নিৰ্দিষ্ট বক্তাৰ ভাষণ প্ৰদান কৰে গণ মঞ্চৰ উপদেষ্টা প্ৰদীপ মৰাণে। সভাত বিশিষ্ট অতিথিৰূপে উপস্থিত থাকে মৰাণ সাহিত্য সভাৰ সভাপতি ৰবীন মৰাণ, গণ মঞ্চৰ কাৰ্যকৰী সভাপতি ইলেশ্বৰ চেতিয়া, মৰাণ কলা-সংস্কৃতি বিকাশ কেন্দ্ৰৰ সভাপতি লম্ভেশ্বৰ মৰাণ, সম্পাদিকা ৰুণু চাওৰক, মৰাণ জাতীয় মহিলা পৰিষদৰ সভানেত্ৰী দীপা শইকীয়া বড়া, মৰাণ কৰ্মচাৰী শৈক্ষিক বিকাশ মঞ্চৰ সভাপতি ভাৰ্গৱ মৰাণ, অসম মৰাণ সভাৰ প্ৰাক্তন সভাপতি ক্ৰমে সোমেশ্বৰ মৰাণ, দুলাল মৰাণ, উপদেষ্টা সুমন মৰাণ, অসম সাহিত্য সভাৰ কেন্দ্ৰীয় সদস্য মোহন মৰাণ, জাতীয় গণ মঞ্চৰ উপদেষ্টা প্ৰিয়লতা মৰাণ, মৰাণ সভাৰ প্ৰাক্তন সভাপতি ৰাজীৱ বড়া আদি জনগোষ্ঠীটোৰ বহুকেইগৰাকী নেতৃত্বধাৰী বিষয়ববীয়াই। মুকলি সভাৰ মাজতে সভাস্থলীৰ সন্মুখৰ খেলপথাৰত জনগোষ্ঠীটোৰ দুই হাজাৰোধিক মহিলাই জাতীয় গণ মঞ্চৰ লক্ষ্যপ্ৰাপ্তিৰ আশীৰ্বাদস্বৰূপে খেৰি পৰিৱেশন কৰে। ইয়াৰ উপৰি সভাৰ মাজতে মাজতে ডুমডুমা বীৰ ৰাঘৱ মৰাণ মহাবিদ্যালয়ৰ ছাত্ৰ-ছাত্ৰীসকলে মৰাণ লগ বিহু প্ৰদৰ্শন কৰে। উক্ত কাৰ্যসূচীসমূহৰ পূৰ্বে পুৰা মৰাণ জনগোষ্ঠীৰ কেইবা শতাধিক মহিলাই ফিল'বাৰী গাভৰুভেটিস্থিত শিল্পী জুবিনৰ প্ৰতিমূৰ্তিত বন্তি প্ৰজ্বলন কৰি সভাস্থলীলৈ স্কুটী ৰেলী বাহিৰ কৰে। তাৰ পাছতে মৰাণৰ ধৰ্মীয় গায়ন-বায়নেৰে জাতীয় গণ মঞ্চৰ সভাপতি হিৰণ্য কুমাৰ নাথক সভাগৃহলৈ আদৰি আনে আৰু পাতাকা উত্তোলন কাৰ্যসূচী সমাপন কৰে। ইয়াৰ পাছতে জনগোষ্ঠীটোৰ উপৰিপুৰুষৰ বেদীত বন্তি প্ৰজ্বলনৰ শুভাৰম্ভ কৰে গণ মঞ্চৰ সাধাৰণ সম্পাদক ভুলেন বৰুৱাই। গছপুলি ৰোপণ কৰে চিকৰাজান জাতীয় বিদ্যালয়ৰ অধ্যক্ষ বৈদ্য নাথ বড়াই।

মাৰ্ঘেৰিটাত চোৰাং কয়লা ব্যৱসায়ীৰ অতপালি

লেখাপানী ঃ নিজা প্ৰতিবেদক, ৮ ছেপ্টেম্বৰ ঃ মাৰ্ঘেৰিটা সম জিলাত দিনক দিনে চোৰাং কয়লা বেপাৰীৰ অতপালিয়ে সীমা চেৰাই গৈছে। চোৰাং কয়লা সৰবৰাহৰ নামত এইসকলে জনজীৱন বিপৰ্যস্ত কৰি তুলিছে। চোৰাং কয়লা বেপাৰীয়ে চোৰাং কয়লা সৰবৰাহৰ নামত কালি নিশাৰ পৰা আজি দুপৰীয়ালৈ ৩১৫ নং ৰাষ্ট্ৰীয় ঘাইপথ সংযোগী পথ এটা সম্পূৰ্ণ ৰূপে অৱৰোধ কৰি ৰাখে । যাৰ ফলত লিডু বৰগোলাই সীমাত অৱস্থিত বাঁহবাৰী গাঁওখনৰ সৈতে কালি নিশাৰ পৰা আজি দুপৰীয়ালৈ সেই পথেৰে যান-বাহনৰ যাতায়াত সম্পূৰ্ণ ৰূপে বন্ধ হৈ পৰে। এই ঘটনাটো সংঘটিত হয় মাৰ্ঘেৰিটা বিধানসভা সমষ্টিৰ অন্তৰ্গত বৰগোলাই ৰাজীৱ গান্ধী ক্ৰীড়া প্ৰকল্পৰ পেভিলিয়নৰ কাষৰে যোৱা ৰাষ্ট্ৰীয় ঘাইপথ সংযোগী পথটোত । যাৰবাবে যান-বাহনত যাতায়াত কৰা গাঁওখনৰ স্কুলীয়া ছাত্ৰ-ছাত্ৰী, অভিভাৱক, কৰ্মচাৰীসকলে নাজানি সেই স্থানলৈ আহি পুনৰ সেই পথৰ পৰা উভতি দুগুণ দূৰত্বৰ পথেৰে গন্তব্য স্থানলৈ যাব লগীয়া হৈছিল। বৰগোলাই ৰাজীৱ গান্ধী ক্ৰীড়া প্ৰকল্পৰ পেভিলিয়নৰ কাষতে থকা কয়লা ডিপো এটাৰ পৰা এন এল চি ২ কিউ-৫৭৫৭ পঞ্জীয়ন নম্বৰৰ ট্ৰাক খনেৰে অত্যধিক বোজাই কৰি চোৰাং কয়লা নিবলৈ লওঁতেই ট্ৰাকখনৰ পাছৰ চকা বোকাত আবদ্ধ হৈ পৰাত বৃহৎ আকাৰৰ ট্ৰাকখনে সম্পূৰ্ণ পথটোৰ অংশছোৱা আবদ্ধ কৰি দিয়ে। আৰু অতি বেপৰুৱাভাৱে কয়লা ডিপোটোৰ পৰা চোৰাং কয়লা সৰবৰাহ কৰা চক্ৰটোৱে একো ব্যৱস্থা নকৰি তেনেকৈ দীৰ্ঘ সময় পথটো আবদ্ধ কৰি ৰখা ব্যৱস্থাই সকলোকে ভবাই তোলাৰ লগতে ক্ষুব্ধ কৰি তুলিছিল । বিভাগীয় কৰ্তৃপক্ষই চোৰাং কয়লা কাৰবাৰীৰ সৈতে থকা সনা-পোটোকাৰ বাবেই এয়া সম্ভৱ হোৱাৰ লগতে নিজস্বতা হেৰুৱাইছে ক'ল কৰ্তৃপক্ষ, আৰক্ষীকে ধৰি প্ৰশাসন যন্ত্ৰই । ফলত চোৰাং কয়লা বোজাই যুক্ত বৃহৎ আকাৰৰ ট্ৰাক এখনে দীৰ্ঘ সময়ৰ বাবে পথটো আবদ্ধ কৰি ৰখা দৃশ্য ৰাষ্ট্ৰীয় ঘাইপথটোৰ পৰা দৃষ্টিগোচৰ হৈ থকা সত্ত্বেও সকলো পক্ষই নেদেখাৰ ভাও ধৰি মৌনতা অৱলম্বন কৰা পৰিলক্ষিত হৈছিল।

শদিয়াত ড্ৰাগ্‌ছসহ এজনক আটক

শদিয়া ঃ নিজা প্ৰতিবেদক, ৮ ছেপ্টেম্বৰ ঃ শদিয়া আৰক্ষীয়ে আজি চপাখোৱাত অভিযান চলাই নিষিদ্ধ ড্ৰাগ্‌ছসহ এটা সৰবৰাহকাৰীক আটক কৰিবলৈ সক্ষম হয়। আৰক্ষীয়ে সদৰী কৰা মতে, গোপন সূত্ৰৰ পম খেদি শদিয়া আৰক্ষীৰ এটা দলে আজি চপাখোৱাৰ হস্পিটেল চাৰিআলিত অভিযান চলাই প্ৰায় ২৯.৯০ গ্ৰাম ওজনৰ নিষিদ্ধ ড্ৰাগ্‌ছৰ সৈতে শদিয়াৰ শান্তিপুৰৰ থমাছ পাৰ নামৰ ২৮ বছৰীয়া এজন যুৱকক কৰায়ত্ত কৰিবলৈ সক্ষম হয় । লগতে আৰক্ষীয়ে এখন মটৰ চাইকেল আৰু এটা ম'বাইল ড্ৰাগ্‌ছ সৰবৰাহকাৰীটোৰ পৰা জব্দ কৰিছে। বৰ্তমান শদিয়া আৰক্ষীৰ জিম্মাত আছে ধৃত সৰবৰাহকাৰীটো।

চিকনী চাহ বাগিচাত তিনি মাহে তলা বন্ধ

খোৱাং ঃ নিজা প্ৰতিবেদক, ৮ ছেপ্টেম্বৰ ঃ কলিয়াবৰ মহকুমাৰ অন্তৰ্গত চিকনী চাহ বাগিচা শ্ৰমিক আৰু মালিক পক্ষৰ বহু দিনীয়া সংঘাতৰ বাবে যোৱা ৯ জুনৰ পৰাই মালিক পক্ষই 'তলা বন্ধ' ঘোষণা কৰাৰ পৰা তিনি মাহে মালিক পক্ষই 'তলা বন্ধ' প্ৰত্যাহাৰ কৰা নাই। যাৰ ফলত উপায়ুক্ত আৰু সহকাৰী শ্ৰম আয়ুক্তৰ যুটীয়া তত্ত্বাৱধানত এখন ১৯ জনীয়া পৰিচালনা সমিতি গঠন কৰি এজেণ্টৰ যোগেদি কেঁচা পাত বিক্ৰী কৰি শ্ৰমিকক দৰমহা দি চলাই থকা হৈছে বুলি মজদুৰ আদিবাসী কংগ্ৰেছ বিভাগৰ অধ্যক্ষ তথা ইনটাক ৰাজ্যিক সমিতিৰ উপ-সভাপতি এতোৱা মুণ্ডাই জানিবলৈ দিছে। উল্লেখযোগ্য যে যোৱা ৬ ছেপ্টেম্বৰত উপ-সভাপতি এতোৱা মুণ্ডাৰ নেতৃত্বত এটা সঁজাতী দলে তলা বন্ধ হৈ থকা চিকনী চাহ বাগিচাত উপস্থিত হৈ বাগিচা শ্ৰমিক ৰাইজৰ খা-খবৰ লোৱাৰ লগতে অহা ১৬ ছেপ্টেম্বৰত বাগিচাখন নিলাম হোৱাৰ পাছত বাগিচাখনৰ দায়িত্বভাৰ গ্ৰহণ কৰিব লগা যিকোনো মালিক পক্ষৰ লগত শ্ৰমিক ৰাইজৰ লগত সু-সম্পৰ্ক গঢ়ি উঠাৰ লগতে ভাল দিন আহিব বুলি আশা প্ৰকাশ কৰে। সঁজাতী দলটোত চাহ মজদুৰ আদিবাসী কংগ্ৰেছ বিভাগৰ অধ্যক্ষ তথা ইনটাকৰ ৰাজ্যিক উপ-সভাপতি এতোৱা মুণ্ডা, চৰাইদেউ জিলাৰ সম্পাদক অলেশ্বৰ কোঁৱৰ, ডিব্ৰুগড় জিলাৰ সম্পাদক নমি ঘাটোৱাৰ, ইনটাক ৰাজ্যিক সমিতিৰ তিনিচুকীয়াৰ সম্পাদক ৰঞ্জিত বাউৰী আৰু কাজিৰঙা কঁহৰাৰ নিতুল বাউৰী উপস্থিত থাকে।

ডিগবৈ বাপাপুং পাণবাৰী এম ই স্কুলত নিশা চুৰি

ডিগবৈ ঃ নিজা সংবাদদাতা, ৮ ছেপ্টেম্বৰ ঃ ডিগবৈ সম জিলা প্ৰশাসনৰ অবিবেচকী সিদ্ধান্তৰ ফলত এখন চৰকাৰী বিদ্যালয়ত নিশা চোৰে নিৰ্ভয়ে চলালে অভিযান। ডিগবৈ বাপাপুং পাণবাৰী এম ই স্কুলৰ নৈশ চকীদাৰজনক ডিগবৈ সম জিলা কাৰ্যালয়ত কাম কৰিবলৈ নিযুক্ত কৰাৰ দুদিনমানৰ পাছতেই যোৱা নিশা বিদ্যালয়খনত চোৰ সোমাই লণ্ড ভণ্ড কৰি বহু মূল্যৱান সামগ্ৰী লৈ যায়। শেহতীয়াকৈ, ডিগবৈ তথা পাৰ্শ্ববৰ্তী এলেকাসমূহত চোৰৰ উপদ্ৰৱে স্থানীয় জনসাধাৰণৰ নিদ্ৰাহৰণ কৰি তুলিছে। ডিগবৈ আৰক্ষী থানাৰ অন্তৰ্গত এলেকাসমূহত চোৰৰ টিঘিল ঘিলনিয়ে জনসাধাৰণৰ মূৰৰ কামোৰণি সৃষ্টি কৰিছে। বাসগৃহ, ব্যৱসায়িক প্ৰতিষ্ঠান, নামঘৰ , বিদ্যালয়ত সুবিধা বুজি চোৰে নিৰ্ভয়ে অভিযান চলাই অহাৰ পাছতো চোৰ আটক কৰিবলৈ সক্ষম হোৱা নাই ডিগবৈ আৰক্ষী। ডিগবৈ আৰক্ষী আৰু গাঁওৰক্ষী বাহিনীৰ নৈশ টহলদাৰী ব্যৱস্থা থকাৰ পাছতো কালি নিশাৰ ভাগত ডিগবৈ বাপাপুং পাণবাৰী এম ই স্কুলত চোৰে এটা অণুবীক্ষণ যন্ত্ৰ লৈ উধাও হোৱাৰ লগতে বিদ্যালয়খনৰ বিভিন্ন আচবাব লণ্ড ভণ্ড কৰি যায়। পূৰ্বতেও বিদ্যালয় খনত চুৰি সংঘটিত হোৱাৰ উদাহৰণ আছে। তদুপৰি কিছুদিন পূৰ্বে চোৰে বিদ্যালয় খনৰ চকী টেবুল ভঙাৰ লগতে ছাত্ৰ-ছাত্ৰীৰ পাঠদানত ব্যৱহৃত বহু সামগ্ৰী নষ্ট কৰি থৈ গৈছিল। কালি নিশা পুনৰ এনে চুৰি হোৱাৰ পাছত বিদ্যালয় কৰ্তৃপক্ষই ঘটনাৰ সন্দৰ্ভত ডিগবৈ আৰক্ষীক অৱগত কৰে। বিদ্যালয়খনৰ নৈশ চকীদাৰগৰাকী বৰ্তমান টিংৰাইস্থিত ডিগবৈ সম জিলা আয়ুক্তৰ কাৰ্যালয়ত কৰ্তব্যৰত বুলি জানিব পৰা গৈছে। বিদ্যালয়ত নিযুক্তিপ্ৰাপ্ত নৈশ চকীদাৰ গৰাকীক প্ৰশাসনিক ক্ষমতাৰে ডিগবৈ সম জিলা আয়ুক্তৰ কাৰ্যালয়ত ডিউটি কৰিবলৈ বাধ্য কৰোৱা হৈছে নেকি বুলি এক সৰৰ চৰ্চা হৈছে। বিগত কিছুদিন ধৰি ডিগবৈ আৰক্ষী থানাৰ অন্তৰ্গত তথা ঐতিহাসিক নগৰখনৰ প্ৰাণকেন্দ্ৰ স্বৰূপ চাৰিআলি বজাৰস্থিত ডিগবৈ চাৰিআলি বাসুদেৱ নামঘৰ প্ৰাংগণৰ পৰা দিন-দুপৰতে এখন চাইকেল চুৰি হোৱাৰ ভিডিঅ' সামাজিক মাধ্যমত ভাইৰেল হৈছিল। তদুপৰি নগৰখনৰ চানচিটি হোটেলৰ সন্মুখৰ পৰা চাইকেল চুৰি, ডিগবৈ মুলীয়াবাৰী বিহুতলী সমীপৰ ব্যৱসায়িক প্ৰতিষ্ঠানত চুৰি কাৰ্যৰ লগতে নগৰখনৰ সম্ভ্ৰান্ত পৰিয়ালৰ বহু বাসগৃহৰ পৰা এয়াৰ কণ্ডিশ্যনত ব্যৱহৃত তামৰ তাঁৰ পাইপ সঘনাই চুৰি হৈ থকা বুলি জানিব পৰা গৈছে।

ডুমডুমা মহাবিদ্যালয়ত ১১ ছেপ্টেম্বৰৰ পৰা গ্ৰন্থমেলা

ডুমডুমা ঃ নিজা বাতৰি দিওঁতা, ৮ ছেপ্টেম্বৰ ঃ ডুমডুমা মহাবিদ্যালয়ৰ উদ্যোগত আৰু 'সতীৰ্থ জ্ঞান যাত্ৰা'ৰ সহযোগত অহা ১১ ছেপ্টেম্বৰৰ পৰা ১৫ ছেপ্টেম্বৰলৈ পাঁচদিনীয়া এক গ্ৰন্থমেলাৰ আয়োজন কৰিছে। বৃহত্তৰ অঞ্চলটোৰ ছাত্ৰ-ছাত্ৰীসকলৰ বৌদ্ধিক বিকাশ তথা সাহিত্যানুৰাগী ৰাইজৰ বাবে আয়োজন কৰা এই গ্ৰন্থমেলাখন মহাবিদ্যালয়ৰ কল্লোল প্ৰেক্ষাগৃহত অনুষ্ঠিত হ'ব। উল্লেখযোগ্য যে এই গ্ৰন্থমেলাৰ লগত সংগতি ৰাখি প্ৰতিদিনেই বিভিন্ন কাৰ্যসূচী ৰূপায়ণ কৰাৰ বিষয়ে মহাবিদ্যালয় কৰ্তৃপক্ষই জানিবলৈ দি গ্ৰন্থমেলাখনত সকলো ৰাইজৰ সহায়-সহযোগিতা আৰু উপস্থিতি কামনা কৰিছে ।

প্ৰ-পত্ৰ ক

ৰাজহুৱা ঘোষণা

[ভাৰতীয় পৰিশোধ অক্ষমতা আৰু দেউলীয়া ব'ৰ্ডৰ অধিনিয়ম, ২০১৬-ৰ ৬ নং বিধিৰ অধীনত (কৰ্পৰেট ব্যক্তিৰ বাবে দেৱলীয়া সমাধান প্ৰক্ৰিয়া)]

গাৰ্গ মটৰ্ছৰ ঋণদাতাসকলৰ মনোযোগৰ বাবে

প্ৰাসংগিক বিৱৰণ

১	**কৰ্পৰেট ঋণী**	**গাৰ্গ মটৰ্ছ লিমিটেড**
২	কৰ্পৰেট ঋণী অন্তৰ্ভুক্তিৰ তাৰিখ	০২/০৬/১৯৯৭
৩	কৰ্পৰেট ঋণীক অন্তৰ্ভুক্তি/পঞ্জীয়ন কৰা কৰ্তৃপক্ষ	কোম্পানী পঞ্জীয়ক, গুৱাহাটী
৪	কৰ্পৰেট ঋণীৰ কৰ্পৰেট পৰিচয় নং	U50101AS1997PLC005081
৫	কৰ্পৰেট ঋণীৰ পঞ্জীয়নভুক্ত কাৰ্যালয় আৰু প্ৰধান কাৰ্যালয় (যদি আছে)ৰ ঠিকনা	এ.টি. ৰোড, হিজুগুৰি, তিনিচুকীয়া, অসম, ভাৰত, ৭৮৬১২৫
৬	কৰ্পৰেট ঋণীৰ ক্ষেত্ৰত দেৱলীয়া আৰম্ভ হোৱাৰ তাৰিখ	**০৩/০৯/২০২৬** (০৭/০৯/২০২৬ তাৰিখে পোৱা মেইল)
৭	দেৱলীয়া সমাধান প্ৰক্ৰিয়া বন্ধ হোৱাৰ আনুমানিক তাৰিখ	০৬/০৩/২০২৭
৮	অন্তৰ্বৰ্তীকালীন সমাধান পেছাদাৰী হিচাপে কাম কৰা দেৱলীয়া পেছাদাৰীৰ নাম আৰু পঞ্জীয়ন নম্বৰ	**অশোক কুমাৰ আগৰৱালা** প. নং ঃ IBBI/IPA-001/IP-P01763/2019-2020/12755 এএফএ বৈধ ঃ ৩১/১২/২০২৬ লৈকে
৯	অন্তৰ্বৰ্তীকালীন সমাধান পেছাদাৰীৰ ঠিকনা আৰু ইমেইল, ব'ৰ্ডৰ সৈতে পঞ্জীয়ন কৰা ধৰণে	সৰস্বতী পেলেচ, ঘৰ নং ৪/৫, ড° বি চি দাস লেন, এফ.এ. ৰোড, কুমাৰ পাৰা, গুৱাহাটী-৭৮১০০১ ইমেইলঃ iip.jyotiashok@gmail.com
১০	অন্তৰ্বৰ্তীকালীন সমাধান পেছাদাৰীৰ সৈতে চিঠিপত্ৰৰ বাবে ব্যৱহাৰ কৰিবলগীয়া ঠিকনা আৰু ই-মেইল	সৰস্বতী পেলেচ, ঘৰ নং ৪/৫, ড° বি চি দাস লেন, এফ.এ. ৰোড, কুমাৰ পাৰা, গুৱাহাটী-৭৮১০০১ ইমেইল ঃ cirp.gargomotors@gmail.com
১১	দাবী দাখিলৰ শেষ তাৰিখ	**২১/০৯/২০২৬**
১২	ধাৰা ২১ৰ উপ-ধাৰা (৬ক)ৰ দফা (খ)ৰ অধীনত, যদি আছে, পাওনাদাৰৰ শ্ৰেণীসমূহ, অন্তৰ্বৰ্তীকালীন দেৱলীয়া পেছাদাৰীয়ে নিৰ্ণয় কৰা	প্ৰযোজ্য নহয়
১৩	এটা শ্ৰেণীত পাওনাদাৰৰ অনুমোদিত প্ৰতিনিধি হিচাপে কাম কৰিবলৈ চিনাক্ত কৰা দেৱলীয়া পেছাদাৰীসকলৰ নাম (প্ৰতিটো শ্ৰেণীৰ বাবে তিনিটা নাম)	প্ৰযোজ্য নহয়
১৪	(ক) প্ৰাসংগিক প্ৰপত্ৰ আৰু... (খ) অনুমোদিত প্ৰতিনিধিৰ সবিশেষ উপলব্ধতা	(ক) প্ৰাসংগিক প্ৰ-পত্ৰ https: //ibbi.gov.in//en/home/ downloads ৰ পৰা ডাউনলোড কৰিব পাৰিব (খ) প্ৰযোজ্য নহয়

ইয়াৰ দ্বাৰা জাননী দিয়া হৈছে যে ৰাষ্ট্ৰীয় কোম্পানী আইন ন্যায়াধিকৰণে গাৰ্গ মটৰ্ছ লিমিটেডৰ কৰ্পৰেট দেৱলীয়া সমাধান প্ৰক্ৰিয়া ০৩/০৯/২০২৬ তাৰিখে আৰম্ভ কৰাৰ নিৰ্দেশ দিছে (০৭/০৯/২০২৬ তাৰিখে নিযুক্তিৰ সন্দৰ্ভত লাভ কৰা ০৩/০৯/২০২৬ ইমেইলৰ আদেশ)।

গাৰ্গো মটৰ্ছ লিমিটেডৰ পাওনাদাৰসকলক ইয়াৰ দ্বাৰা ২১/০৯/২০২৬ তাৰিখ বা তাৰ আগতে নিজৰ দাবীসমূহ প্ৰমাণৰ সৈতে ১০ নং প্ৰৱেশৰ বিপৰীতে উল্লেখ কৰা ঠিকনাত অন্তৰ্বৰ্তীকালীন সমাধান পেছাদাৰীক দাখিল কৰিবলৈ আহ্বান জনোৱা হৈছে।

বিত্তীয় পাওনাদাৰসকলে কেৱল বৈদ্যুতিন মাধ্যমেৰে প্ৰমাণৰ সৈতে তেওঁলোকৰ দাবী দাখিল কৰিব লাগিব। আন সকলো পাওনাদাৰে ব্যক্তিগতভাৱে, ডাকযোগে বা বৈদ্যুতিন মাধ্যমেৰে প্ৰমাণৰ সৈতে দাবীসমূহ দাখিল কৰিব পাৰে।

১২ নং প্ৰৱেশৰ বিপৰীতে তালিকাভুক্ত কৰা কোনো শ্ৰেণীৰ অন্তৰ্গত এজন বিত্তীয় পাওনাদাৰে ১৩ নং প্ৰৱেশৰ বিৰুদ্ধে তালিকাভুক্ত তিনিজন দেৱলীয়া পেছাদাৰীৰ মাজৰ পৰা প্ৰপত্ৰ CA ত শ্ৰেণীটোৰ অনুমোদিত প্ৰতিনিধি হিচাপে কাম কৰিবলৈ অনুমোদিত প্ৰতিনিধিৰ পছন্দৰ ইংগিত দিব লাগিব।

ভুৱা বা বিভ্ৰান্তিকৰ দাবী দাখিল কৰা প্ৰমাণ হ'লে জৰিমনা ভৰিব লাগিব।

স্বা/-অশোক কুমাৰ আগৰৱালা
তাৰিখঃ ০৭/০৯/২০২৬ — অন্তৰ্বৰ্তীকালীন দেৱলীয়া পেছাদাৰী, গাৰ্গ মটৰ্ছ লিমিটেড
স্থানঃ গুৱাহাটী — পঃ নং ঃ IBBI/IPA-001/IP-P01763/2019-2020/12755

E-TENDER NOTICE FOR SALE OF TIMBER LOTS OF 2026-27.

This is for the general information of all concern that under the provision laid down in the "Assam Sale of Forest Produce, Coupes and Mahals Rules' 1977" and Amendment Rule' 2000, bids are invited through online by the undersigned from Registered Companies/ Firms/ Individuals etc. for the fresh & re-sale of Timber lots of respectively kept in different location within Lakhimpur Division, North Lakhimpur.

The details of E-Tender will be available on **https// www.assamforestonline.in**

Divisional Forest Officer,
Lakhimpur Division,
North Lakhimpur.

DIPR/C/JMB/444/9-Sep-26

আপুনি কিবা কাৰণত নিজৰ দাঁত হেৰুৱাব লগীয়া হ'ল নেকি ? খুলিব পৰা দাঁত লগাই শান্তিত আছে নেকি ? এই শান্তি আঁতৰাই **ধুনীয়া ফিক্সড দাঁত** লগাবৰ বাবে যোগাযোগ কৰক
ডাঃ সুনীতা আগৰৱাল
(ডেণ্টেল চাৰ্জন আৰু ইমপ্লাণ্টলজিষ্ট)
২৭ টা বছৰ ধাৰাবাহিকভাৱে উন্নত দন্ত চিকিৎসাতব্ৰতী
সুনীতা ডেণ্টেল ক্লিনিক
জেইল ৰোড (গীতাৰ্থী স্কুলৰ সমীপত), নাজিৰ আলি, যোৰহাট
ফোন ঃ 8638410899, 9435727659

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

1. IFB/ Bid Identification No. AEGCL/MD/Tech-32/400kV Umrangshu/2026/ IFB, BID Dated: 08.09.2026
2. NIT No.: AEGCL/MD/Tech-32/400kV Umrangshu/2026/NIT Dated: 08.09.2026
3. Name of Work: **"Construction of new 400/132kV Umrangshu Grid Substation along with associated transmission system at Dima Hasao District, Assam"**
4. Cost of Bid documents: **INR. 30,000/-**
5. Tender start date and time: **10.00 hrs of 16.09.2026**

AEGCL hereby invites bids from eligible and interested bidders for the subject tender. Interested bidders may download the bidding documents from AEGCL's website: **www.aegcl.co.in** and e-tender portal **assamtenders.gov.in** with effect from **16.09.2026 at 10:00 Hrs.**

Any other notices/time extension/corrigendum etc. will be published only on AEGCL's websites and e-tender portal. AEGCL reserves the right to accept or reject any or all tenders without assigning any reasons thereof.

Sd/-, Chief General Manager (PP&D)
Assam Electricity Grid Corporation Limited

T-872/PR/2025/Camp/090

শ্ৰীমন্ত শংকৰদেৱ চিকিৎসালয়
দুৰ্ঘটনাজনিত মূৰৰ আঘাত / ষ্ট্ৰ'ক / ব্ৰেইন টিউমাৰ / স্পাইন চাৰ্জাৰী / জটিল মগজুৰ অস্ত্ৰোপচাৰ আৰু সকলো জৰুৰী নিউৰ' চাৰ্জিকেল সেৱাৰ বাবে জ্যেষ্ঠ অভিজ্ঞ নিউৰ'চাৰ্জন
ডা ° মিনহাজ মমিন
যোগাযোগ কৰক 9365881431
শ্ৰীমন্ত শংকৰদেৱ চিকিৎসালয়
মানকটা পথ, ডিব্ৰুগড়
☎ ০৩৭৩-২৩২৭৭১৭

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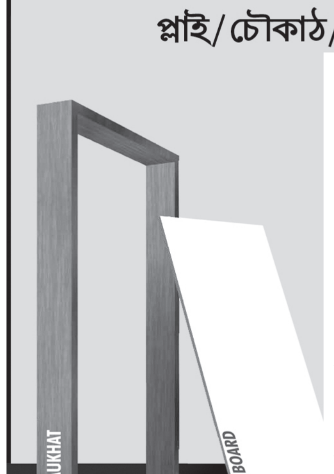
১। ঘূণ আৰু উঁইৰ পৰা সুৰক্ষিত
২। ৱাটাৰ প্ৰুফ
৩। অগ্নি প্ৰতিৰোধী
৪। ব্যৱহাৰৰ বাবে সাজু
৫। সৰ্বশ্ৰেষ্ঠ পুনৰ বিক্ৰী মান
৬। ক'লা আৰু চেগুণৰ ৰঙত উপলব্ধ
৭। এই চৌকাঠ কাঠৰ দুৱাৰৰ লগতো ব্যৱহাৰ কৰিব পাৰিব
৮। উচ্চ স্ক্ৰু ধাৰণ ক্ষমতা
৯। গ্ৰাহকে বিচাৰ ধৰণে আকাৰ উপলব্ধ



গাট্টানি লেমিনেট ইণ্ডাষ্ট্ৰীজ
চিনামৰা, মৰিয়নি ৰোড, যোৰহাট-৭৮৫০০৮, অসম
ফোন নং ঃ ৮১৩৪৯৫৪৫৫৮

Government of Assam
Office of the FISHFED: Assam
Harabala Path, Rupnagar, Ghy-32
Deptt. of Fisheries

No.FFG218/2023/183/688

Re-Re-Re-EXPRESSION OF INTEREST

Re=Re-Re-Expression of Interest are called upon from empanelled Fishery cooperative society under FISHFED for taking one 4 wheeler (Bada Dost, Ashok Leyland) bearing no.AS-01-QC-7605 on rental basis. The details of terms & conditions may be obtained from Head Office of FISHFED, located at Rupnagar, Guwahati-32 on payment of Rs. 500.00 (Rupees Five Hundred) only by demand draft from any Nationalized Bank in favour of Managing Director, FISHFED, Assam. The Re-Re-Re-EoI are to be submitted to the undersigned upto 2:00 PM on 18th September, 2026 along with profile of the party with all supporting documents. The Re-Re-Re-EoI will be opened on same day at 3:00 PM in presence intending applicants or their authorized representative. No Re-Re-Re-EoI will be accepted after stipulated period as mentioned above. The Re-Re-Re-EoI to be submitted in plain paper affixing court fee stamps of Rs. 8.25/-.

Sd/-
Managing Director
FISHFED, Assam

DIPR/CF/JMB/1511/9-Sep-26

NOTICE INVITING E-BID

Government of Assam
Office of the District Collector, Jorhat District (Excise Branch)
Bid Reference No.: JEX. 13/2026/396

e-Bids are invited from intending and eligible bidders for grant of Assam Made Liquor (AML) Vend license in Jorhat district under rule 114A and 682 of the Assam Excise Rules, 2016 as amended. The base bid (Initial Grant Bid) is Rs.50,000/- (Rupees Fifty Thousand only). A non-refundable Application Fee of Rs.50,000/- (Rupees Fifty Thousand only) per bid and an Earnest Money Deposit (EMD) of Rs.5,00,000/- (Rupees Five Lakh only) per vend, payable through online mode only, shall accompany the bid. The Bid documents can be downloaded from **www.assamtenders.gov.in** from 08/09/2026 (15.00 hours).

- A pre-bid meeting is scheduled on 14/09/2026 at 11.00 hours through Google Meet at the link: **https://meet.google.com/igt-iryg-yah.**
- The last date and time of submission of e-Bid is 29/09/2026 (14.00 hours).
- The Technical Bids will be opened online on the e-Procurement portal on 29/09/2026 (16.00 hours). The date of opening of Financial Bids will be communicated to the technically qualified bidders.

The TIA reserves the right to accept or reject any bid, and to cancel/annul the bidding process and reject all bids at any time prior to grant of license, without assigning any reason thereof.

Name of the TIA: District Collector, Jorhat District
Address of the TIA: Office of the District Collector, Jorhat
Phone: 8474882782 **E-mail:** jorhatexcise8@gmail.com

DIPR/C/JMB/445/9-Sep-26

No. NLMB/MTECH/2026-27/120

PRESS NOTICE INVITING TENDER

Executive Officer, North Lakhimpur Municipal Board invites sealed tender affixing court fee stamp of Rs. 8.25 from eligible Contractors, registered with APWD Assam or Contractors registered with other State/Central Government Departments for following work under 15th FC tied/untied Basic Grants within North Lakhimpur Municipal Board of Lakhimpur District.

Detail NIT which may be seen at the office of the undersigned during office hours w.e.f. 09-09-2026.

Sl.No/Group No	Name of Work	Approx Tender Value of work	Cost of Tender documents	Time of completion of work
1	Construction of Side drain at Nanda Kishore Maheswari Town Daily Market, North Lakhimpur under 15th Finance Commission Untied Basic Grants 2nd inst for the year 2025-26 during the year 2025-26	Rs. 13,26,903.00	Rs.300 in shape IPO	90 days

Executive Officer,
North Lakhimpur Municipal Board

DIPR/CF/JMB/1534/9-Sep-26

PRESS NOTICE INVITING TENDER (NIT)

No. NMB/69/2024-25/384

The undersigned, on behalf of the Executive Officer, Narayanpur Municipal Board, Narayanpur, Assam, hereby invites sealed Tenders/Quotations from eligible and up-to-date registered Contractors/Suppliers/Firms for the execution of the following 12 (Twelve) Nos. of works, having an aggregate estimated tender value of ₹93,49,952.00 (Rupees Ninety Three Lakh Forty Nine Thousand Nine Hundred Fifty Two) only, approximately ₹93.50 lakh, under various instalments of the 15th Finance Commission (Tied Grant and Untied Grant) for the financial years 2024-25 and 2025- 26, under the jurisdiction of Narayanpur Municipal Board.

The works broadly include:

- Construction of Open Market Shed;
- Construction of Drinking Water Supply Schemes;
- Construction/Installation of Public Drinking Water Facility Hubs;
- Construction of a Bamboo Protection Wall for Erosion Control at Khulsa Pukhuri; **and**
- Earth Filling Works.

Detailed Tender/Quotation Documents, including the scope of work, eligibility criteria, estimated value, tender paper cost, Earnest Money Deposit (EMD), terms and conditions, and other relevant information, may be obtained/inspected in the Office of the undersigned during office hours from 09/09/2026 to 23/09/2026. Additional details are also available on the official website: **https://sppp.assam.gov.in**

Sd/-
Chairman
Narayanpur Municipal Board

Sd/-
Executive Officer
Narayanpur Municipal Board

DIPR/CF/JMB/1514/9-Sep-26

FRESH/RE-SALE OF LOT STATEMENT SHOWING THE TIMBER LOT UNDER JORHAT FOREST DIVISION

O.O.No. 308

	Lot No & Year	Major species	Type of lot (Fresh/Re-sale)	Vol. (in kg)	Govt. Royalty (in Rs.)	Earnest money (in Rs.)	Depot Name/ Laying at
Jorhat Forest Division	JT/03 of 2026-27	Eucalyptus	Resale	1.696	695.36	70.00	Nimati Beat Office
	JT/04 of 2026-27	Kadam, Ajhar, Raintree, Jamuk, Radhasura	Resale	6.741	13418.67	1342.00	
	JT/05 of 2026-27	Arjun, Kanaksura	Resale	7.422	2873.825	287.00	
	JT/06 of 2026-27	Satiana	Resale	1.418	2735.188	274.00	
	JT/07 of 2026-27	Satiana, Simolu, Moj, Raintree	Resale	2.263	4004.27	400.00	
	M/06 of 2026-27	Gomari, Moj, Uriam, Koros, Ghora Neem, Teak	Resale	6.181	27711.53	2771.00	New Sonowal Beat Office

Bidder intending to participate in this tender are required to visit **https:// www.assamforestonline. in** for further details.

Divisional Forest Officer,
Jorhat Division, Jorhat.

DIPR/C/JMB/446/9-Sep-26

PD: 09-09-2026 Z: Guwahati E: 1 U: prajanma.das@timesofindia.com T: 09-08-2026 23:29

TIRUMALA TIRUPATI DEVASTHANAMS:TIRUPATI
Sri Srinivasa Ayurveda Pharmacy, TTD, Narasingapurm

e-Procurement Tender Notice

ADV.No:3/SSAP/SMP/TTD/2026-27, dt:07.09.2026
e-Tenders are invited on e-procurement platform for supply of AMBER Color PET Bottles 30ml, 60ml and 25mm neck Aluminum cap with TTD Emblem/logo on cap.

Bid document downloading start date & time	09.09.2026 at 04:00 PM
Bid document downloading end date & time	23.09.2026 at 01:00 PM

For more details, please visit site http://www.tirumala.org and https://tender.apeprocurement.gov.in.
TTD-40021(31)/1/2026 - PRO SEC (Adv. No 178). Date - 08.09.2026 Executive Officer

WBPDCL Corp. Id. No. U40104WB1985SGC039154

COMMON PROCUREMENT OF HT FASTENERS (NUT, BOLT & WASHERS) FOR UPCOMING UNIT#6 OVERHAULING SCHEDULED TO START IN DEC'2026 & ANNUAL CONSUMPTION UNDER MP DEPTT., STPS

Notice Inviting E-Tender
Ref No. WBPDCL/Tend-Adv/26-27/STPS/CC-6111, Dtd: 07/09/26
NIT No: WBPDCL/STPS/NIT/E4506/26-27/1433188

E-Tenders in prescribed format are invited at https://wbtenders.gov.in by the General Manager, STPS, WBPDCL from eligible Agencies/Companies in 2 Part bid system for **"Common procurement of HT FASTENERS (NUT, BOLT & WASHERS) for upcoming Unit #6 Overhauling scheduled to start in Dec'2026 & Annual consumption under MP deptt., STPS". Tender Document Download Start Date:** 09.09.2026 from 15:00 Hrs., **Bid Submission End Date:** 23.09.2026 within 14:00 Hrs. **Contact Person:** Mr. D. Biswas, DGM (Purchase), STPS. **Contact No.:** 8336904045. **E-mail:** dbiswas@wbpdcl.co.in.
For details please visit: **https://wbtenders.gov.in** ICA-T17292(2)/2026

WBPDCL Corp. Id. No. U40104WB1985SGC039154

SERVICE CONTRACT FOR OVERHAULING OF CW PUMPS AND ACW PUMPS DURING UPCOMING UNIT-6 OH UNDER TM DEPARTMENT, STPS

Notice Inviting E-Tender
Ref No. WBPDCL/Tend-Adv/26-27/STPS/CC-6115, Dtd: 07/09/26
NIT No: WBPDCL/STPS/NIT/E4514/26-27/1439601

E-Tenders in prescribed format are invited at https://wbtenders.gov.in by the General Manager, STPS, WBPDCL from eligible Agencies/Companies in 2 Part bid system for **"Service contract for Overhauling of CW Pumps and ACW pumps during upcoming Unit-6 OH under TM Department, STPS". Tender Document Download Start Date:** 09.09.2026 from 11:00 Hrs., **Bid Submission End Date:** 25.09.2026 within 16:00 Hrs. **Contact Person:** Mr. G. C. Maji. **Contact No.:** 8336903939/9147338296, **E-mail:** gcmaji@wbpdcl.co.in/cc_stps@wbpdcl.co.in.
For details please visit: **https://wbtenders.gov.in** ICA-T17296(3)/2026

WBPDCL Corp. Id. No. U40104WB1985SGC039154

CONSTRUCTION OF DRAIN SLABS / TRENCH COVER SLABS AND REPAIRING, PAINTING OF FENCING OF SWITCH YARD AREA AT STPS

Notice Inviting E-Tender
Ref No. WBPDCL/Tend-Adv/26-27/STPS/CC-6120, Dtd: 08/09/26
NIT No: WBPDCL/STPS/NIT/E4519/26-27/1475091

E-Tenders in prescribed format are invited at https://wbtenders.gov.in by the General Manager, STPS, WBPDCL from eligible Agencies/Companies in 2 Part bid system for **"Construction of Drain Slabs/Trench Cover Slabs and Repairing, painting of Fencing of Switch Yard Area at STPS". Tender Document Download Start Date:** 10-09-2026, 03:00 PM, **Bid Submission End Date:** 21-09-2026, 03:00 PM. **Contact Person:** Mr. G. C. Maji, AGM (M&C), STPS. **Contact No.:** 8336903939. **E-mail:** gcmaji@wbpdcl.co.in. For details please visit: **https://wbtenders.gov.in**
ICA-T17367(3)/2026

भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण
INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Ports, Shipping and Waterways, Govt. of India)
P.O.-Gulzarbagh, Gaighat, Patna-800007
Website: https://iwai.gov.in, E-mail: dirpat@iwai.gov.in
SAGARMALA

E-TENDER NOTICE
E-Tender Notice No.: 12-IWAI/ENGG/P(57)/2026-27
E-Tender is being invited for **"Annual Afloat repair AB Vindhyas at Patna (NW-1) for the year 2026-27"**. Tender can be downloaded from **08.09.2026 at 17:00 hrs to 29.09.2026 at 14:00 hrs & will be opened on 30.09.2026 at 15:00 hrs.** For more details refer IWAI website **https://iwai.gov.in & https://eprocure.gov.in.** Further, clarfication/corrigendum/ addendum, if any, will be published on CPP Portal/IWAI website only.
Director
Email: dirpat@iwai.gov.in

AXIS BANK **AXIS BANK LTD**
L B Plaza, G S Road, Bhangagarh, Guwahati - 781005
(As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)

Whereas, the undersigned being the Authorised Officer of the Axis Bank Ltd, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice calling upon the borrower/s/guarantor/s to repay the amount mentioned in the notice along with contractual rate of interest plus penal interest, charges, costs etc. within 60 days from the date of the said notice.

The borrower/s/guarantor/s, having failed to repay the amount, notice is hereby given to the borrower/s/guarantor/s, in particular and the public, in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule 8 of the said Rules on the date mentioned herein after. The borrower/s/guarantor/s, in particular, and the public, in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Axis Bank Ltd., for an amount mentioned in the notice along with interest thereon and penal interest, charges, costs etc. from date of demand notice.

The borrower's attention is invited to the provisions of Sub Section (8) of Section 13 of the SARFAESI Act, 2002 in respect of time available, to redeem the secured assets.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. **Mr. Anisur Rahman (Borrower)**, C/o Akbar Ali 2. **Mrs. Nazma Begum (Co-Borrower)**, W/o Anisur Rahman **Both Resident of :** Vill. - Puthikhaity, Nagaon, Near ME Madrasa Puthikhaity, P.O. - Rupahi, Dist. - Nagaon, Assam, Pin - 782125.	A) **Rs. 30,53,324/-** (Rupees Thirty Lakhs Fifty Three Thousand Three Hundred Twenty Four only) under Loan A/c. No **********8388 as on 05.01.2026 (this amount includes interest till 05.01.2026 & **Rs. 29,502/-** (Rupees Twenty Nine Thousand Five Hundred and Two only) under Loan A/c. No. **********8391 due as on 02.12.025 (this amount includes interest till 05.11.2025) being the amount due on termination of the agreement aggregating to **Rs. 30,82,826/-** (Rupees Thirty Lakhs Eighty Two Thousand Eight Hundred and Twenty Six only) B) **30.03.2026** C) **04.09.2026**

DESCRIPTION OF THE SECURED ASSETS

All that piece and parcel of the land measuring about 2 Katha 11 Lechas covered by, Dag No. - 306(O) / 496(N), K.P Patta No. - 37(O) / 284(N) situated at Revenue Village - Puthikhaity, Mouza - Saidaria, Circle - Rupahi in the District of Nagaon, Assam together with all the buildings and structures thereon, **Boundaries (as per Verification) : North** : Abdul Hannan; **South** : Azizur Rahman (Gong); **East** : Govt. Road; **West** : Vendor's own.
The property is in the name of Mrs. Nazima Begum.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. **Mrs. Rekha Rani Saikia, (Borrower)**, C/o Dinabandhu Saikia, Vill - Bhuktabari, Sipajhar, Near Sipajhar Police Station, P.O. - Sipajhar, Dist. - Darrang, Assam, Pin - 784145. 2. **Mr. Dinabandhu Saika, (Co-Borrower)**, C/o Jogeswar Saikia, Vill. -Bhuktabari, Sipajhar, Near Sipajhar Police Station, P.O. - Sipajhar, Dist. - Darrang, Assam, Pin - 784145.	A) **Rs. 17,09,804/-** (Rupees Seventeen Lakhs Nine Thousand Eight Hundred Four only) under Loan A/c. No *************4617 as on 05.05.2025 (this amount includes interest till 05.05.2025) & **Rs. 29,990/-** (Rupees Twenty Nine Thousand Nine Hundred and Ninety only) under Loan A/c. No. *********4620 due as on 17.10.2025 (this amount includes interest till 05-05-2025) being the amount due on termination of the agreement aggregating to **Rs. 17,39,794/-** (Rupees Seventeen Lakhs Thirty Nine Thousand Seven Hundred Ninety Four only) B) **09.02.2026** C) **07.09.2026**

DESCRIPTION OF THE SECURED ASSETS

All that piece and parcel of the land measuring 3 Katha covered by K P. Patta No. Dag No. - 471 of Periodic Patta No. - 95 situated at Village - Chamatipara, under Mouza - Sarabari, Circle Office - Pathorighat in the District of Darrang, Assam together with all the buildings and structures thereon, **Boundaries (as per Deed) : North** : Dineswar Kalita; **South** : Road; **East** : Public Road; **West** : Dharani Kalita.
The property is in the name of Mrs. Rekha Rani Saikia.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
Mr. Khiteswar Deka, S/o - Baneswar Deka, Vill. - Adhikari, Mangaldoi, P.O. - Rajghat, Near Chamuwapara Medical, Dist. - Darrang, Assam, Pin - 784529.	A) **Rs. 31,72,741/-** (Rupees Thirty One Lac Seventy Two Thousand Seven Hundred Forty One only) under Loan A/c. No. *********5860 due as on 16.01.2025 (this amount includes interest applied till 01.05.2024) & **Rs. 26,047/-** (Rupees Twenty Six Thousand Forty Seven only) under Loan A/c. No *******5873 due as on 16.01.2025 (this amount includes interest applied till 01.05.2024) being the amount due on termination of the agreement aggregating to **Rs. 31,98,788/-** (Rupees Thirty One Lac Ninety Eight Thousand Seven Hundred Eighty Eight only) B) **16.01.2025** C) **07.09.2026**

DESCRIPTION OF THE SECURED ASSETS

All that piece and parcel of a land measuring 1 Bigha covered by Dag No. - 527(O) / 1094 (N) under Khiraj Patta No. - 6 (O) / 217 (N) together with one Assam type residential building constructed thereon, situated at Village - Adhikari, under Mouza - Chapai, Circle - Mangaldoi, District. - Darrang, Assam.
The property stands in the name of Mr. Khiteswar Deka.
Boundary : North : Manik Deka; **South** : Road; **East** : Dipak Deka; **West** : Road.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. **Mr. Dipak Gope (Borrower)**, C/o Dinesh Gope 2. **Mr. Dinesh Gope (Guarantor)**, C/o Nagendra Gope **Both Resident of :** No. 3 Rangagora, Dhekiajuli, Landmark: Kali Mandir, P.O. - Dhekiajuli, Dist. - Sonitpur, Assam, Pin - 784110.	A) **Rs. 45,73,891.59** (Rupees Forty Five Lakhs Seventy Three Thousand Eight Hundred Ninety One and Fifty Nine paise only) under Loan A/c. No *********5734 as on 05.02.2026 (this amount includes interest till 05.02.2026) B) **04.04.2025** C) **07.09.2026**

DESCRIPTION OF THE SECURED ASSETS

All that piece and parcel of the land measuring about 1 Bigha covered by, Dag No. - 238, Patta No. - 67 situated at Revenue Village - No. 3 Rangagora, Mouza - Borsola, Circle - Dhekiajuli in the District of Sonitpur, Assam together with all the buildings and structures thereon, **Boundaries (as per Verification) : North** : Dag No. - 53; **South** : Dag No. - 61; **East** : Road; **West** : Dag No. - 60.
The property is in the name of Mr. Dinesh Gope.

Date : **09.09.2026**, Place : **Guwahati** Sd/- **Authorised Officer, Axis Bank Ltd.**

India, Russia aligned on Ukraine issue

▸Continued From P 1

Against the backdrop of Modi's message to Putin that it was high time the "endless" war was brought to an end, the official said India's position on Ukraine was aligned with Moscow's stand.

"We know India's position on the Ukrainian conflict, and to a great extent...it corresponds with our own position, because we do want the resolution of the Ukrainian conflict by peaceful means, and Russia is open to this process," said Dmitry Peskov, the Russian presidential spokesperson.

Peskov denied that BRICS was considering de-dollarisation but said certain countries were using their national currencies as tools of political oppression and called the proposed US sanctions illegal and unacceptable.

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF GARGO MOTORS LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	**GARGO MOTORS LIMITED**
2.	Date of incorporation of Corporate Debtor	02/06/1997
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Guwahati
4.	Corporate Identity No. / ~~Limited Liability Identification No.~~ of Corporate Debtor	U50101AS1997PLC005081
5.	Address of the registered office and principal office (if any) of Corporate Debtor	A.T. ROAD, HIJUGURI, TINSUKIA, Assam, India, 786125
6.	Insolvency commencement date in respect of Corporate Debtor	**03/09/2026** (mail received on 07/09/2026)
7.	Estimated date of closure of insolvency resolution process	**06.03.2027**
8.	Name and Registration number of the insolvency professional acting as Interim Resolution Professional	**Ashok Kumar Agarwala** **Reg. No.:** IBBI/IPA-001/IP-P01763/2019-2020/12755 **AFA Valid Upto** : 31.12.2026
9.	Address & email of the interim resolution professional, as registered with the board	Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 **Email : iip.jyotiashok@gmail.com**
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 **Email : cirp.gargomotors@gmail.com**
11.	Last date for submission of claims	**21/09/2026**
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14.	(a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Relevant forms may be downloaded from https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Gargo Motors Limited on 03.09.2026** (order of 03.09.2026 email received regarding appointment on 07.09.2026).

The creditors of **Gargo Motors Limited** are hereby called upon to submit their claims with proof on or before 21.09.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ashok Kumar Agarwala
Interim Resolution Professional, Gargo Motors Limited
Regn. No.: IBBI/IPA-001/IP-P01763/2019-2020/12755

Date : 07.09.2026
Place: Guwahati

WBSEDCL
WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED
(A Govt. of West Bengal Enterprise)
Regd. Office: Vidyut Bhavan, Block-DJ, Sector-II, Bidhannagar, Kolkata - 700 091
CIN: U40109WB2007SGC113473, www.wbsedcl.in

WBSEDCL invites e-Tender(s) as follows:
NIT No.: WBSEDCL/DE(E)/MMHD/CIVIL/e-Tender/2026-27/03, **Dt.:** 02.09.2026 of the **Divisional Engineer (Electrical), Mini-Micro Hydel Division. Estimated Cost:** ₹ 10,44,978/- for 'Repair and maintenance of the flume line, along with associated civil works at M.K.H.P., Takdah under MMHD, WBSEDCL, Kurseong'.
For details, visit **https://wbtenders.gov.in & www.wbsedcl.in** ICA-T17274(2)/2026

GOVERNMENT OF WEST BENGAL
NOTICE INVITING Re-e-TENDER
TENDER ID: 2026_WBP_5021932_1
DATED - 03/09/2026
WORK TITLE: SUPPLY OF BODY CAMERA FOR KHARAGPUR GRP DIST, BID CLOSING DATE: 18/09/2026. FOR MORE DETAILS LOG ON TO http://tenders.wb.gov.in Sd/- 03.09.2026, Superintendent of Police, Govt. Railway Police, Kharagpur
ICA-T17310(2)/2026

GOVERNMENT OF WEST BENGAL
PWD TENDER NOTICE
Executive Engineer, P.W.D., Dakshin Dinajpur Electrical Division Invites online e-tender for the work of "Day to day maintenance of E.I work at Raiganj Govt. Medical College & Hospital including Sub Station & Residential quarter and PWD Sub division Office & PWD Quarter under Raiganj Electrical Section-I of Dakshin Dinajpur Electrical Division, PWD in the district of Uttar Dinajpur." e-NIT No: WBPWD/EE/DDED/e-NIT-38 of 2026-27, Tender Id: 2026_WBPWD_5022509_1, Bid submission closing date (online): 25.09.2026 upto 12:30 Hrs. Corrigendum if any will be published in website only. Details of NIT and Tender Documents may be downloaded from: http://wbtenders.gov.in Sd/- Executive Engineer, P.W.D., Dakshin Dinajpur Electrical Division ICA-T17345(3)/2026

GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
Notice Inviting Tender
No. WBIW/EE/SDD/e-SNIT-02/2026-27
On behalf of the Governor of West Bengal, tender is invited by the undersigned for Emergent Maintenance and repair of wooden bridge over Churial Main Khal at 13613.00 M at Vill: Alamnagar, Mouza: Buita, Block: Budge Budge-1, PS-Budge Budge, Dist: South 24 Parganas under Suburban Drainage Division amounting to Rs. 900477.00. Last date of application online is 16.09.2026 at 17:00 hrs. Other details may be seen in the websites https://iwd.wb.gov.in / wbtenders.gov.in and in the notice board of the office of the undersigned. Sd/- Executive Engineer, Suburban Drainage Division ICA-T17260(2)/2026

GOVERNMENT OF WEST BENGAL
e-TENDER NOTICE
e-Tender is invited by the Executive Engineer, Asansol Mechanical Divn., P.H.E. Dte. on behalf of Governor of West Bengal vide Ref No. **WBPHED/EE/AMD/NIeT-26 of 2026-2027 and ID : 2026_PHED_5022532_1.** Supply of Alum at kalyaneswari under Asansol Mechanical Division, P.H.E. Dte. For details visit website **https://tenders.wb.gov.in** The last date submission of tender is 23-09-2026 upto 16:00 hrs. Sd/- Executive Engineer, Asansol Mechanical Division, P.H.E. Dte., Govt. of West Bengal.
ICA-T17276(3)/2026

WBEIDC
Webel Bhavan, Sector-V, Salt Lake, Kolkata 700 091.
Notice Inviting e-Tender No : WEBEL/EOTIW/26-27/000126, Dated : 02-09-2026
Name of work : Replacement of broken ACP and sealant application at Purulia IT Park.
Estimated total cost Rs 6,66,312.00 including GST
Due date of Submission : 7 days from publication
Interested parties may go through website https://wbtenders.gov.in and https://www.webel.in
For details contact : 9619898448
ICA-T17300(2)/2026

GOVERNMENT OF WEST BENGAL
Office of the Chief Medical Officer of Health, Nadia
Tender Notice
E-Tender for selection of private partners for Establishment, Operation, Maintenance and Management of Pradhan Mantri Bharatiya Janaushadhi Kendra (PMBJK) at different Government Hospitals in Nadia District under Public Private Partnerships (PPP) mode for Four year and subsequent period vide Memo No. CMOH-Nad/5291 dated- 07/09/2026, CMOH-Nad/5292 dated- 07/09/2026, CMOH-Nad/5293 dated- 07/09/2026, CMOH-Nad/5294 dated- 07/09/2026 of the Chief Medical Officer of Health, Nadia. For Tender Process, please visit www.tenders.wb.gov.in, www.wbhealth.gov.in and www.nadia.nic.in from 09.09.2026
ICA-T17269(2)/2026

GOVERNMENT OF WEST BENGAL
e-TENDER NOTICE
Dy. Director of Agriculture (Admn), Purba Medinipur invites Rate contract for supply of Ammonium Molybdate (Molybdenum 52%) for different schemes. Tender Ref No. WBAGR/DDA(ADMN)/PURBA MED/e-NIT-12/26-27(2nd Call) & Tender ID: 2026_DOA_1039932_1. Last date of e-submission is 18/09/2026 upto 15.00 hrs. Details can be viewed in www.wbtenders.gov.in Sd/- S. Saha Roy, Dy. D.A(Admn), Purba Medinipur
ICA-T17314(3)/2026

GOVERNMENT OF WEST BENGAL
PWD TENDER NOTICE
SE & PD/PIU-I, P.W. (Roads)Directorate invites online e-tender for the work " Construction of proposed High Level Bridge in replacement of existing causeway over river Dulung at 3rd Km. of Link Road (ODR) between Jhargram-Jamboni Road and Parihati-Jamboni Fekoghat Road under Jhargram Division, P.W.Dte. in the District of Jhargram." Estimated Amount- Rs. 42,14,31,001.00/- e-NIT No. 25 of 2026-27, Tender ID : 2026_WBPWD_5022786_1. Bid submission start date (online): 18/09/2026 from 3.00p.m. Bid submission closing date (online): 05/10/2026 up to 3.00 p.m. Corrigendum if any will be published in website only. Details of N.I.T. and Tender documents may be downloaded from : https://tenders.wb.gov.in Sd/- SE & PD, PIU-I, PWRD, GOVT OF WB.
ICA-T17357(3)/2026

GOVERNMENT OF WEST BENGAL
PWD TENDER NOTICE
Executive Engineer, Cooch Behar Division, Social Sector, P.W.Dte. invites online e-tender. e-NIQ No. 1) 04/EE/COB DIVN/SS/P.W.Dte. of 2026-27. Tender ID: 2026_WBPWD_5022007_1. Bid Submission start date (online): 09.09.2026 from 10.00 A.M. Bid Submission closing date (online): 21.09.2026 upto 02.00 P.M. Corrigendum if any will be published in website only. Details of N.I.T. and Tender documents may be downloaded from: http://wbtenders.gov.in Sd/- Executive Engineer, Cooch Behar Division, Social Sector, P.W.Dte. ICA-T17336(3)/2026

GOVERNMENT OF WEST BENGAL
PWD TENDER NOTICE
Executive Engineer, Dakshin Dinajpur Highway Division, P.W.(Roads) Directorate invites online e-tender No. 02 of 2026-27. Tender ID: 2026_WBPWD_5022643_1 to 2. Bid submission start date (online): 07.09.2026 from 18:55 hrs. Bid submission closing date (Online): 21.09.2026 up to 14:00 hrs. Corrigendum if any will be published in website only. Details of N.I.e.T and Tender documents may be downloaded from http://tenders.wb.gov.in Sd/- Executive Engineer, Dakshin Dinajpur Highway Division, Public Works (Roads) Directorate
ICA-T17365(3)/2026

GOVERNMENT OF WEST BENGAL
PWD TENDER NOTICE
E.E., Murshidabad Electrical Division, P.W.Directorate invites online tender for the following NIQ: NIQ No: Publication of Notice Inviting Tender No- WBPWD/EE/MsdED/106/e-Q OF 2026-27, Tender ID: 2026_WBPWD_5019357_1. Bid submission end date:- 28.08.2026 upto 12.00 hrs. Detail of Tender may be downloaded from website: http://wbtenders.gov.in Sd/- Executive Engineer, PWD, Murshidabad Electrical Division ICA-T17362(2)/2026

GOVERNMENT OF WEST BENGAL
NOTICE INVITING E-TENDER
Bid ref. no.:- WBMSCL/NIT-752/2026; Dated-02/09/2026
"Additional ceiling fan and wall mounted fan fixing in different location of Nandigram SSH, Purba Medinipur (2nd Call)." Last date of submission of bid (online)- 18.09.2026 up to 3:00 P.M. the tender document can be downloaded from **www.wbmsc.gov.in** & **tenders.wb.gov.in** on or after 10.09.2026 at 3:00 P.M. Clarification requests, if any may be sent to **cpeee@wbmsc.gov.in** Sd/- Managing Director, WBMSCL & Special Secretary to the Govt. of West Bengal, H&FW Dept.
ICA-T17267(2)/2026

Watch out for 'naraz fufaji', PM tells GenZ

'Youth Won't Be Swayed By Jhooth Ki Goonj'

Prashant.Rupera
@timesofindia.com

Modi at the 'NaMo for Viksit Bharat' programme in Vadodara Tuesday

Vadodara/Surat: PM Narendra Modi Tuesday said India's youth would not be swayed by "jhooth ki goonj (chorus of falsehoods)" but would always walk with "sach ki hunkaar (resounding call of truth)", an apparent swipe at Congress MP and LoP in LS Rahul Gandhi's "Chhatron Ki Goonj" outreach campaign.

The youth-centric "NaMo for Viksit Bharat" programme, held at the Pavilion Ground of Maharaja Sayajirao University here, had the trappings of a rock concert, with We Will Rock You" by Queen and "Aari Aari" from "Dhurandhar" playing as Modi made his way through the packed audience on a Y-shaped ramp.

Addressing the programme, where he inaugurated and laid foundation stones for development projects worth more than Rs 35,000 crore, Modi also targeted the opposition and critics of his govt's development initiatives, referring to them as "naraz fufaji (disgruntled uncle)".

The PM dedicated the final sections of the Western Dedicated Freight Corridor, marking the completion of India's 2,843-km dedicated freight rail network comprising the Eastern and Western corridors. He said Dedicated Freight Corridor was conceived in 2004 but remained delayed for years. "The files only kept shuffling for years. Even seven to eight years after it was conceived, not a single km of DFC had been completed. Had the country been run according to their thinking, even three or four generations after you would not have seen its completion," he said without naming Congress. He said his govt had expedited the project after coming to power in 2014.

Modi said more than 430 freight trains now operate daily on the corridors and described their completion as a "historic achievement for 21st century" and the "backbone" of India's trade and business.

"But the naraz fufaji will raise a clamour again. They will ask what will happen to truck drivers and vehicle owners. They will get something to whine about," Modi said.

The PM also urged youngsters to develop expertise in artificial intelligence, saying India was building the ecosystem required to emerge as a global technology power. He said the country was expanding its manufacturing capabilities from "chips to ships", with infrastructure development and new supply chains generating employment opportunities.

The event's presentation was tailored to a young audience. Giant screens, projections and 4K cameras were used. Modi entered through a Y-shaped ramp extending into the audience, waving to people.

Mum man held for entering PM event venue with fake PMO ID

Mumbai: A day before PM Modi's event at Jio World Plaza in BKC, Mumbai police arrested a Khar resident and his private security guard, an ex-Army personnel, for entering the premises claiming to be associated with PMO. A third person accompanying them managed to flee, **reports Ahmed Ali.**

The arrested persons were identified as Rohan Parikh (24), a science graduate, and his security guard Dilip Kunde. The third accused, Worli's Prathamesh Bagul (26), is on the run.

According to the remand application, Kunde was carrying a firearm when mall security stopped them. The accused allegedly then showed identity cards, claiming they were from the PMO, following which they were allowed inside.

Cops examined CCTV footage, traced the vehicle used by the trio and identified Parikh using his registration details. The matter was handed over to the Crime Intelligence Unit, which invoked provisions relating to impersonation, forgery and use of forged documents, alleging Parikh used a fabricated PMO identity to gain entry.

The prosecution sought four days' custody to establish where the alleged fake PMO identity card was obtained, who prepared it and the motive behind the alleged attempt. Parikh's lawyers denied any connection with PM's visit, saying his visit was "totally private".

ZPM panel backs amendment allowing Mizoram CM to simultaneously hold elected post in party

HC Vanlalruata | TNN

Aizawl: The executive committee of the ruling Zoram People's Movement (ZPM) on Tuesday unanimously endorsed a proposed amendment to the party constitution allowing the Mizoram CM to simultaneously hold an elected party post. The move could pave the way for the CM to become party president.

According to a release issued by the ZPM, the committee decided to amend Article 21(1) of the party constitution, which bars ministers, including the chief minister, from serving as elected party office-bearers under its "one person, one post" principle.

Under the proposed amendment, the chief minister would be exempt from the restriction. Other ministers would remain barred from simultaneously holding elected posts in the party.

The decision followed an Aug 29 letter from nine party functionaries — three advisers, three general secretaries and three joint secretaries — urging the party president to remove the restriction on the CM and other ministers holding elected party posts.

The signatories included state information and public relations minister B Lalchhanzova, who also chairs ZPM's media and publicity department.

Form No. 3
[See Regulation-13 (1) (a)]
DEBTS RECOVERY TRIBUNAL GUWAHATI
Suwarna Bhawan, House No. 12, New Town Path, Near Hanuman Mandir, G.S. Road, Ulubari, Guwahati-781007 (Assam)
Case No.: OA/402/2026
Summons under sub-section (4) of section 19 of the Act, read with sub-rule (2A) of rule 5 of the Debt Recovery Tribunal (Procedure) Rules, 1993.
Exh. No.: 6492
UNION BANK OF INDIA
-Vs-
MESSERS R S TRADING AND Anr

To,
(1) Messers R S Trading
Represented by its Proprietor Sri Dhananjay Singh, Son of Raghubansh Singh, Rajiv Gandhi Road, Jyotikuchi, Guwahati-781040, Dist-Kamrup (M), Assam.
(2) Sri Dhananjay Singh
Son of Raghubansh Singh, Resident of House No. 33, Bye Lane -1, Pragati Path, Odalbakra, PO-Odalbakra, Guwahati-781034, Dist-Kamrup (M), Assam.

SUMMONS

WHEREAS, **OA/402/2026** was listed before Hon'ble Presiding Officer/ Registrar on **31.07.2026.**

WHEREAS this Hon'ble Tribunal is pleased to issue summons/ notice on the said Application under section 19(4) of the Act, (OA) filed against you for recovery of debts of **Rs. 26,40,271.09/-** (application along with copies of documents etc. annexed).

In accordance with sub-section (4) of section 19 of the Act, you, the defendants are directed as under :-

(i) to show cause within thirty days of the service of summons / **publication there of** as to why relief prayed for should not be granted;

(ii) to disclose particulars of properties or assets other than properties and assets specified by the applicant under serial number 3A of the original application;

(iii) you are restrained from dealing with or disposing of secured assets or such other assets and properties disclosed under serial number 3A of the original application, pending hearing and disposal of the application for attachment of properties;

(iv) you shall not transfer by way of sale, lease or otherwise, except in the ordinary course of his business any of the assets over which security interest is created and/or other assets and properties specified or disclosed under serial number 3A of the original application without the prior approval of the Tribunal;

(v) you shall be liable to account for the sale proceeds realised by sale of secured assets or other assets and properties in the ordinary course of business and deposit such sale proceeds in the account maintained with the bank or financial institutions holding security interest over such assets.

You are also directed to file the written statement with a copy thereof furnished to the applicant and to appear before **Registrar on 11.09.2026 at 10:30 A.M.** failing which the application shall be heard and decided in your absence.

For Paper Book Follow the Following Url: https://cis.drt.gov.in/drtlive/paperbook.php?ri=2026487680703

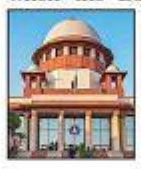
Given under my hand and the seal of this Tribunal on this date: 04.08.2026.

Registrar
Debts Recovery Tribunal Guwahati

SC: Why is govt appointing those unqualified as teachers?

▸Continued From P 1

The bench said that the 2011 law had been subsequently ratified with modifications in 2017 and 2018, when the BJP govt was in place. It said that the HC had examined its validity and upheld it with certain reading down of provisions.



Kumar said as per the HC order teachers who are not qualified would be given salary on a par with govt school teachers. Justice Bagchi asked whether that judgment of the HC has been challenged. Kumar said at the end the quality of education is suffering.

However, the bench said it would examine the matter separately and said, "Why the govt is appointing unqualified people as teachers? Is this the way to deal with the future of children?"

The bench issued notice to the state govt and Centre and directed that "no teacher shall be appointed/absorbed in schools and colleges unless he/she possesses requisite qualifications under RTE Act, NCTE Act and UGC Act." The CJI said, "The future of the generations of students will be destroyed with these kinds of appointments.

KMC shuts 40 eateries, sweets shop over food-safety violations

Saikat.Ray
@timesofindia.com

Kolkata: Kolkata Municipal Corporation on Tuesday issued suspension notices to 40 establishments including several prominent restaurants and confectioneries in the city for alleged violation of food safety norms during a week-long inspection drive.

Among the establishments named by civic officials are specific outlets of popular Mughlai restaurants like Arsalan, Kareem's, Nizam's, Simla Biryani, Chinese restaurants Big Boss and Denzong Kitchen, and multicuisine restaurant Don Giovannis.

Notices have also been served on confectionery units such as Balaram Mullick & Radharaman Mullick and Girish Chandra Dey & Co, a sweet shop on Rashbehari Avenue and unrelated to Girish Chandra Dey & Nakur Chandra Nandy in north Kolkata. Balaram Mullick & Radharaman Mullick director Sudip Mullick said the unit at BL Saha Road listed by KMC did not belong to the company.

Also on the list is a dark store of Zepto, the quick-commerce company that delivers groceries, fresh produce, household goods and other everyday essentials to customers.

KMC administrator and municipal commissioner Smita Pandey said civic food inspectors checked 592 restaurants, food joints and confectioneries between Sept 1 and Sept 7 as part of a food safety drive. Inspections were also carried out at malls, clubs and markets across the city.

The announcement led to consternation among restaurateurs and sweet shop owners. Nizam's proprietor said they had challenged the KMC findings.

Civic officials said the establishments will have to improve hygiene and food safety standards before applying for permission to reopen. The owners have been given two weeks to address the violations listed by the food safety department. "We are eager to give the errant food and confectionery joints, some of whom are both famous and popular, a chance to improve and continue with their business, especially on the eve of Bengal's biggest festival, Durga Puja," Pandey said.

Made in Nagaland initiative expands with 3rd centre, boost for entrepreneurs

Bhadra Gogoi | TNN

Dimapur: Nagaland governor Nand Kishore Yadav on Tuesday inaugurated the third Made in Nagaland Centre at YouthNet in Chumoukedima.

Nagaland governor Nand Kishore Yadav inaugurates the third Made in Nagaland Centre at YouthNet in Chumoukedima

The centre aims to provide a dedicated platform for locally made products and help entrepreneurs expand their market reach.

Speaking at the inauguration, Yadav said the centre marked an important step towards creating an ecosystem in which Nagaland's creativity, enterprise, traditional skills and cultural wealth could find markets and generate sustainable economic value.

He said the state's indigenous crafts, textiles, agricultural products, food traditions and artistic expressions could become sustainable sources of livelihood if producers were given adequate market access.

Governor said YouthNet's Made in Nagaland initiative was conceived to bridge the gap between local producers and larger markets. The first one-stop platform was launched in 2018 with 81 entrepreneurs and has since grown to include around 350 entrepreneurs and 600 products from across the state, he said.

Yadav said the initiative was particularly significant for young people, women, micro, small and medium enterprises, and rural communities. He stressed the need to encourage young people to become job creators rather than depend solely on salaried employment.

Hekani Jakhalu, adviser to Industries and Commerce Department and founder of YouthNet, spoke about the establishment of Made in Nagaland Centre.

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GARGO MOTORS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GARGO MOTORS LIMITED
2.	Date of incorporation of corporate debtor	02/06/1997
3.	Authority under which corporate debtor is incorporated / registered	ROC Guwahati
4.	Corporate Identity No. / ~~Limited Liability Identification No.~~ of corporate debtor	U50101AS1997PLC005081
5.	Address of the registered office and principal office (if any) of corporate debtor	A.T ROAD, HIJUGURI, TINSUKIA, Assam, India, 786125
6.	Insolvency commencement date in respect of corporate debtor	03/09/2026 (mail received on 07/09/2026)
7.	Estimated date of closure of insolvency resolution process	06.03.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Ashok Kumar Agarwala Registration No.: IBBI/IPA-001/IP-P01763/2019-2020/12755 AFA valid upto: 31.12.2026
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 E-mail: iip.jyotiashok@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 E-mail: cirp.gargomotors@gmail.com
11.	Last date for submission of claims	21/09/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Relevant forms may be downloaded from https://ibbi.gov.in//en/home/downloads b) NA

CA ASHOK KUMAR AGARWALA INSOLVENCY PROFESSIONAL IBBI/IPA-001/IP-P01763/2019-2020/12755

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Gargo Motors Limited on 03.09.2026 (order of 03.09.2026 email received regarding appointment on 07.09.2026).

The creditors of Gargo Motors Limited are hereby called upon to submit their claims with proof on or before 21.09.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

CA ASHOK KUMAR AGARWALA IBBI/IPA-001/IP-P01753/2019-2020/12755 INSOLVENCY PROFESSIONAL

Date:07.09.2026
Place: Guwahati

Ashok Kumar Agarwala
Interim Resolution Professional of
Gargo Motors Limited